

**TO BE PUBLISHED IN THE GAZETTE OF INDIA, EXTRAORDINARY,
PART III, SECTION 4**

TELECOM REGULATORY AUTHORITY OF INDIA

CORRIGENDUM

New Delhi, 12th July 2024

No. RG-8/1/(9)/2021-B AND CS(1 AND 3).--- In the notification of the Telecom Regulatory Authority of India No RG-8/1/(9)/2021-B AND CS(1 AND 3) dated the 8th July 2024, published in the Gazette of India, Extra-ordinary Part III, Section 4, S.No. 498—

at page number 31, in sub-clause (3) of clause (1), “except clause 2, 7 and 8” shall be read as “except clause 2, 5 and 6”.

**(Atul Kumar Chaudhary)
Secretary, TRAI**